Manufacturing of solar power equipment

1803. SHRI K.N. BALAGOPAL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has evolved any policy to promote the manufacturing of solar power equipments in the country;
 - (b) if so, the details thereof; and
 - (c) the percentage of domestic production of equipments to total usage?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) Yes, Sir.

- (b) The Government has announced a National Manufacturing Policy which recognizes the need to launch programmes to build national capabilities in sectors of strategic significance that include solar energy. The Government has already launched the Jawaharlal Nehru National Solar Mission (JNNSM) in January 2010 for rapid diffusion of solar energy across the country through various measures that include creation of favourable conditions for developing solar manufacturing capability. Benefit of excise duty exemption is being provided for most renewable energy equipment including solar. The Government has also stipulated that Solar PV Cells/modules used in grid connected solar power projects taken up under Phase-I of the JNNSM, should be manufactured in the country if based on crystalline silicon technology.
- (c) As per available information, domestic production of solar PV modules based on crystalline silicon technology during the year, 2011 was around 300 MW $_{\rm p}$. Further, a total capacity of 268 MW $_{\rm p}$ of Grid- connected Solar PV power plants have been set up under JNNSM so far (as on 31.10.2012), of which plants with 120 MW $_{\rm p}$ aggregate capacity are using domestically produced module, which corresponds to about 40% of the domestic production. Off-grid solar PV systems with aggregate capacity of 31 MW $_{\rm p}$ have also been deployed under JNNSM so far (as on 31.10.2012), of which 99% are using domestically produced modules.

Generation of solar power

1804. SHRI BASAWARAJ PATIL: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) how much solar power is being currently generated in the country;
- (b) the estimated generation of solar power during the next three years;

- (c) the measures Government is taking to increase the share of solar power in the Power Grids; and
- (d) the details of status of Golapalli hydro-electricity project in Raichur District of Karnataka?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) As per the monthly generation report compiled by Central Electricity Authority, 83.483 MU of grid solar power was produced during August, 2012 and 539.205 MU during the period April, 2012 to August, 2012.

- (b) A capacity of 10,000 MW (cumulative) is envisaged by March, 2017 (end of Phase-II) under JNNSM. The year-wise estimated capacity addition is given in Statement (*See* below).
- (c) Measures taken to increase the share of solar power in the Power Grids are as under:
 - (i) Government of India has launched Jawaharlal Nehru National Solar Mission (JNNSM) on 11th January, 2010. The Mission targets deployment of 20,000 MW of grid connected solar power by 2022 in three phases.
 - (ii) Provision for renewable purchase obligation for solar has been made in the National Tariff Policy.
 - (iii) Concessional Import duty and excise duty exemption for setting up of solar power plants.
 - (iv) Generation based incentive and facility for bundled power for Grid connected Solar Power Projects through various interventions announced from time to time.
 - (v) Awareness programmes such as exhibitions, training workshops etc. are being conducted.
 - (vi) Several R&D efforts have been initiated for new technologies and improvement in efficiency.
- (d) Golapalli hydro electricity project, capacity 2 MW, across Hatti Hole Stream, near Golapalli Village, Lingasugar Taluk, Raichur District was allotted to M/s Balaji Biomass Power (P) Limited *vide* GO No. EN-328 NCE 2007 dated 17-2-2012. The present status of the project is as follows:

- (i) The company has paid the DPR Processing Fees of Rs. 2,20,000/-vide their letter reference No. GEPL/KREDL/Balaji/12-13/181012 dated 18-10-2012.
- (ii) The agreement is to be executed

Statement Year-wise estimated capacity addition

| As on | March, | March, | March, | March, | March, |
|-----------|--------------|-------------|-------------|--------------|--------------|
| November, | 2013 | 2014 | 2015 | 2016 | 2017 |
| 2012 | | | | | |
| 1047 MW | 1500 MW | 1700 MW | 2000 MW | 2300 MW | 2500 MW |
| | (Cumulative) | (Cumulative | (Cumulative | (Cumulative) | (Cumulative) |
| | | 3200 MW) | 5200 MW) | 7500 MW) | 10000 MW) |

Funds to States for power generation

1805. SHRI OM PRAKASH MATHUR: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the funds provided by the Central Government to various States including Rajasthan for generating power through new and renewable energy sources during the last three years and the current year, year-wise, till date;
- (b) whether Government has ensured proper utilization of the funds provided to various States;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) The funds released by the Government to various States/UTs including Rajasthan during the last three years and current year (as on 31.10.2012), year-wise, for development of various renewable energy sources including power generation are given in Statement (*See* below).

- (b) Yes, Sir.
- (c) and (d) The utilization of funds is an ongoing process. Mostly the funds are released to project developers only after the completion of projects to ensure complete